NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

: CP/15/2016

: S.Shankar & 2 others

: M/s Captain Media Private Limited&21 otrs

UNDER SECTION

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. D. PERVMAN SARANYAN Advocute for Alitions 1,243

G. Madrakosti dasar Attrocet Por Att the Respondition 1,243

All the Respondition

ORDER

Counsel for petitioner present. Counsel for R3 present and filed vakalat for R2, R4, R5, R12 &R13 and undertakes to file vakalat for the rest of the respondents by the next date of hearing. Both the counsels reported that settlement talks between the parties are going on and sought time for reporting the outcome of the same. Time extended at request. Put up on <u>03.02.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)